

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 38 of 2013

Dated : 23rd September, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Steel Furnace Association of India ... Appellant(s)

Versus

**Punjab State Electricity Regulatory
Commission & Anr. Respondent(s)**

**Counsel for the Appellant(s) : Ms. Surbhi Sharma
Ms. Sikha Ohri**

**Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1
Mr. Jagmohan Modi, Dir.PSERC
Mr. Anand K. Ganesan for R-2
Ms. Swapna Seshadri**

ORDER

Post the matter for further hearing on **30.10.2013.**

**(Rakesh Nath)
Technical Member
js/vt**

**(Justice M. Karpaga Vinayagam)
Chairperson**